In the National Company Law Tribunal, Mumbai Bench
List of Creditors in the matter of Syska LED Lights Private Limited
Secured Financial Creditors

S. No.	Name of Creditor	Identification No.	Detail of Claims Received		Details of claim admitted					Contingent Claim	Mutual Dues (Set-off)	Amount Not Admitted	Under Verification	Remarks
			Date of Receipt	Amount Claimed (Amt in Rs.)	Amount of Claim Admitted (Amt in Rs.)	Nature of Claim	Amount Received by Security Interest	Amount Covered by Guarantee	Related Party					
1	Phoenix ARC Private Limited (assigned by IDFC First Bank Ltd.)	NA	19-10-2024	18,41,27,568.20	18,41,27,568.20	NA	NA	NA	NA	NA	NA	0	NA	NA
2	Union Bank of India	NA	17-10-2024	51,92,09,051.28	51,92,09,051.28	NA	NA	NA	NA	NA	NA	0	NA	NA
3	State Bank of India	NA	22-10-2024	77,06,00,000.00	77,06,00,000.00	NA	NA	NA	NA	NA	NA	0	NA	NA
4	IndusInd Bank Ltd.	NA	22-10-2024	35,30,35,577.94	35,30,35,577.94	NA	NA	NA	NA	NA	NA	0	NA	NA
5	HDFC Bank	NA	22-10-2024	43,95,30,966.95	43,95,30,966.95	NA	NA	NA	NA	NA	NA	0	NA	NA
	Total			**2,26,65,03,164.37**	**2,26,65,03,164.37**									